

COURT NO. 38
 DIVISION BENCH-III
 HON'BLE MR.JUSTICE YASHWANT VARMA
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
206	W.P.(C)-2803/2025 CM APPL. 13333/2025 WITH W.P.(C) 16499/2023	NEELGIRI POLY PLAST THROUGH ITS PROPRIETOR MR. MUKESH KUMAR V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
207	W.P.(C)-2855/2025 CM APPL. 13510/2025	DELHI CHROMEWell THROUGH ITS PARTNER MR. ASHOK GOYAL V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR , PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
208	W.P.(C)-2895/2025 CM APPL. 13756/2025	A S INTERNATIONAL V/s SALES TAX OFFICER CLASS II AVATO WARD 61 & ORS.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, CBIC(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, CHMN-CBIC@GOV.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
209	W.P.(C)-3212/2025 CM APPL. 14999/2025	DHARUHERA PHARMACEUTICALS PVT LIMITED V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		

17.03.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 04
DIVISION BENCH-V
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
93	LPA-191/2025 CM APPL. 14679/2025 CM APPL. 14680/2025 CM APPL. 14715/2025	DR JWALA PRASAD V/s UNION OF INDIA MINISTRY OF CULTURE AND OTHERS.	ANAND PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANAND PRAKASH(SRIANANDPRAKASH@GMAIL.COM)(8851801293)(PETITIONER) SECY CULTURE(SECY-CULTURE@NIC.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AMITA SARBHA(AMITA.SARBHA7@GOV.IN)(0)(RESPONDENT) PALLAVI PH(PALLAVIPH@CAG.GOV.IN)(0)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) SHRIVIJAYGOEL(SHRIVIJAYGOEL@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 05
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in) or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

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vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
42	W.P.(C)-2671/2025	SATISH CHANDRA V/s UNION OF INDIA & ANR.	SHIVAM GAUR	
		OTHER DETAILS OF ADVOCATES: SHIVAM GAUR(SHIVAMGAUR.LAW@GMAIL.COM)(9717753160)(PETITIONER) UNION OF INDIA, INSPR LAW(UOIDHC@GMAIL.COM, INSPRLAWFHQ@GMAIL.COM)(1123384193)(RESPONDENT)		

HIGH COURT OF DELHI
 17.03.2025.

REGISTRAR (LISTING)

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